

	Exchange	OVT	Special	General category	Total
Navrangpura		151	85	1483	1719
Railwaypura-I		28	7	453	488
Railwaypura-II		2	5	190	197
Railwaypura-III		19	5	635	659
Raipur Gate		15	2	276	293
Sabarmati		8	6	262	276
Vasna		3	6	226	235
Naroda		8	1	42	51
Odhav		8	1	130	139
Watwa		39	16	190	245
		378	181	5914	6473

Construction of houses for landless

221. PROF. RAMLAL PARIKH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have chalked out any schemes to provide assistance for the construction of houses to landless rural population;

(b) if so, what are the details thereof; and

(c) what is the State-wise allocation and expenditure during the year 1978-79?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The Draft Five Year Plan (1978-83) has a "Revised Minimum Needs Programme" which includes "houses for landless rural labour households" as one of the items of

minimum needs to provide essential *infra-structure* and social services the weaker sections of the population in rural areas. A provision of Rs. 500 crores has been made for giving financial assistance for acquisition of plots and housing construction at the rate of Rs. 500-750 per site. This sum provides for a developed plot, a well for 30 to 40 families and approach roads. All labour inputs will be provided by the beneficiaries. Approximately 8 million landless workers are likely to benefit from the scheme, thus covering a substantial number of this section of the population. In addition the Housing and Urban Development Corporation, a Government of India undertaking, has initiated a housing Programme for the rural poor from 1977-78 under which state agencies get financial assistance upto 50 per cent of the cost of the projects.

(c) The State-wise allocation is indicated in the statement appended. No information about the expenditure incurred by the States during 1978-79 is available.

Statement

Approved outlay under housing (minimum needs programme) during 1978-79

(Rs. in lakhs)

Sl. No.	States	MNP
1.	Andhra Pradesh	500
2.	Assam	24*
3.	Bihar	100
4.	Gujarat	30
5.	Haryana	7
6.	Himachal Pradesh	Negligible
7.	Jammu & Kashmir	10
8.	Karnataka	50
9.	Kerala	130
10.	Madhya Pradesh	85
11.	Maharashtra	130
12.	Manipur	5
13.	Meghalaya
14.	Nagaland
15.	Orissa	50
16.	Punjab	100
17.	Rajasthan	5
18.	Sikkim	1
19.	Tamil Nadu	100
20.	Tripura	6
21.	Uttar Pradesh	5
22.	West Bengal	200
TOTAL : STATES		1538

Union Territories

1.	Andaman & Nicobar
2.	Arunachal Pradesh
3.	Chandigarh
4.	Dadra & Nagar Haveli

Sl. No.	States	MNP
5.	Delhi	3
6.	Goa, Daman & Diu	1
7.	Lakshadweep
8.	Mizoram
9.	Pondicherry	12
TOTAL : U. Ts.		16
GRAND TOTAL : STATES & U. Ts.		1554

*inclusive of environmental improvement of slums.

Central assistance for construction of major irrigation projects

222. PROF. RAM LAL PARIKH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what are the details of the assistance provided for construction of major irrigation projects in each case to different States during the last three years;

(b) whether Government propose to extend similar assistance to Gujarat for the Narmada Valley irrigation project; and

(c) if so, what are the criterion for determining the assistance and what are the details of the proposed assistance?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJEET SINGH BARNALA): (a) Central assistance to the States is given as block loans and grants each year and is not related to any individual schemes, group of schemes or head of development. However, the Centre provided a total advance plan assistance of Rs. 198.07 crores to some of the States during the years 1975-76, 1976-77 and 1977-78 for accelerating work on selected major and medium irrigation projects. Details are given in the statement. No advance Plan